

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. IA/3478/2024 In C.P. (IB)/136(MB)2024

IN THE MATTER OF

Dr Sushma Nitin Kadam

... Petitioner

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: None present

For the RP in IA 3478/2024: Adv. Rahul Darji (VC)

ORDER

IA 3478/2024 – Learned RP is directed to share copy of the report with the creditors of Bharat Co-Operative Bank and also supply the hard copy for the bench before the next date. In view of the request made, adjourned to **08.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/